## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_\_\_08.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 97/16

PETITION NUMBER

TP 169/17

NAME OF THE PETITIONER (S) :

DECCANO CASEMENTS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Pacher buttella

PHONE NUMBER

PADMANABAA HOHAS Advocati 99865 HA 793 + Petitor

Counsel for Petitioner Company is present. He has filed 2 sets of copies.

Notice to OL, ROC and RD. Call on 31.03.2017.

MEMBER (J)

MEMBER (T)